

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
JANUARY ---2016

KIND OF CASES	PREVIOUS BALANCE	INSTITUTION			LB	DISPOSAL			CLOSING BALANCE
		DB	SB	TOTAL		DB	SB	TOTAL	
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	7458	-	35	35	-	-	23	23	7470
CIVIL SECOND APPEAL	2446	-	21	21	-	-	78	78	2389
EX. FIRST APPEAL	26	-	1	1	-	-	1	1	26
EX. SECOND APPEAL	3	-	0	0	-	-	0	0	3
CIVIL MISC. APPEAL	22130	10	331	341	-	5	36	41	22430
CIVIL REVISION	398	-	16	16	-	-	17	17	397
CIVIL REVIEW	463	15	9	24	-	2	5	7	480
INCOME TAX REF.	7	-	-	0	-	0	-	0	7
OTHER TAX REF.	5	-	-	0	-	-	-	0	5
TAX CASES	-	-	-	0	-	-	-	0	0
EXCISE ACT REF.	-	-	-	0	-	-	-	0	0
I. T. APPEAL	860	105	-	105	-	127	-	127	838
W. T. A.	8	-	-	0	-	-	-	0	8
SALES TAX REVISIONS	607	-	3	3	-	-	9	9	601
TESTAMENTARY CASES	1	-	0	0	-	-	-	0	1
COMPANY PETITION	37	-	0	0	-	-	1	1	36
COMPANY APPEAL	3	-	0	0	-	-	-	0	3
COMPANY APPLS.	12	-	3	3	-	-	3	3	12
COMPANY SUITS	-	-	-	0	-	-	-	0	0
COMPANY LIQUIDATION	10	-	0	0	-	-	0	0	10
ELECTION PETITION	0	-	-	0	-	-	-	0	0
SPECIAL APPEAL ( CIVIL)	30	1	-	1	-	0	-	0	31
SPECIAL APPEAL ( WRIT)	2897	113	-	113	-	118	-	118	2892
CIVIL CONTEMPT	1481	15	106	121	-	4	35	39	1563
CIVIL WRIT	37015	142	1108	1250	-	176	772	948	37317
RECRIMINATION PET.	-	-	-	0	-	-	-	0	0
CENTRAL EXCISE APPEAL	264	6	-	6	-	0	-	0	270
CROSS OBJECTION	613	0	22	22	-	0	0	0	635
CIVIL REFERENCE	1	-	-	0	-	-	-	0	1
<b>TOTAL "A"</b>	<b>76775</b>	<b>407</b>	<b>1655</b>	<b>2062</b>	<b>0</b>	<b>432</b>	<b>980</b>	<b>1412</b>	<b>77425</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	2	0	-	0	-	0	-	0	2
CRIMINAL APPEAL	16485	35	65	100	-	17	22	39	16546
CRIMINAL REVISION	7214	-	110	110	-	0	142	142	7182
CRI. MISC. PET. U/S 482 CR. P.C.	2853	0	342	342	-	0	340	340	2855
CRI. MISC. BAIL U/S 438 & 439 CR. P. C.	904	-	1139	1139	-	-	1171	1171	872
CR. CONT. PETITION	3	-	0	0	-	0	-	0	3
CRIMINAL REFERENCE	-	-	-	0	-	-	-	0	0
HABES CORPUS	122	20	-	20	-	14	-	14	128
CR. L TO A	283	3	15	18	-	10	30	40	261
<b>TOTAL B</b>	<b>27866</b>	<b>58</b>	<b>1671</b>	<b>1729</b>	<b>-</b>	<b>41</b>	<b>1705</b>	<b>1746</b>	<b>27849</b>
<b>TOTAL A + B</b>	<b>104641</b>	<b>465</b>	<b>3326</b>	<b>3791</b>	<b>0</b>	<b>473</b>	<b>2685</b>	<b>3158</b>	<b>105274</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>									
ARBITRATION APPLICATION	32	-	8	8	-	-	13	13	27
LEAVE TO APPEAL TO S. C	12	-	1	1	-	-	1	1	12
CIVIL TRANSFER APPLICATION	147	-	13	13	-	-	5	5	155
CRIMINAL TRANSFER	11	-	1	1	-	-	1	1	11
<b>TOTAL C</b>	<b>202</b>	<b>0</b>	<b>23</b>	<b>23</b>	<b>-</b>	<b>0</b>	<b>20</b>	<b>20</b>	<b>205</b>
<b>GRAND TOTAL A+B+C+</b>	<b>104843</b>	<b>465</b>	<b>3349</b>	<b>3814</b>	<b>-</b>	<b>473</b>	<b>2705</b>	<b>3178</b>	<b>105479</b>

*S. D. Bhat*  
DEPUTY REGISTRAR (JUDL.)